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Title: Need to revise pay structure of State Forest Service cadre of Andaman and Nicobar Islands at par with DANIPS-laid.

SHRI BISHNU PADA RAY (ANDAMAN AND NICOBAR ISLANDS): The assistant Conservator of Forests is the major pillar of SFS set up but had been subjected to gross injustice since the 4th CPC.

The 5th CPC though held that parity of Forest Officials with their equivalent ranks in police is justified; the benefit in terms of pay and allowances was extended only to the officers of All India Services i.e. IFS Officers.

The Ministry of Environment and Forests recommended pay structure of ACFs at par with Dy. SP and SFS Association took up the matter with the 6th CPC when it visited Andaman and Nicobar Islands.

The SFS Officers approached the Anomaly Committee constituted at Andaman and Nicobar Islands. The Anomaly Committee sent recommendations to MoEF for issue of orders for implementation of the recommendations but the matter is still lying pending with the MoEF.

It is earnestly requested that necessary directions may be issued to the concerned authorities so that the justified pay structure at par with DANIPS may be extended to the State Forest Service Cadre of Andaman and Nicobar Islands as recommended by the MoEF and Anomaly Committee of the Andaman and Nicobar Administration at the earliest.